Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 125 of 2011 & I.A. No. 203 of 2011

Dated: 16th March, 2012

Present: **Hon'ble Mr. Justice P.S. Datta, Judicial Member**
Hon'ble Mr. V. J. Talwar, Technical Member

M/s. B.T. Steel Castings Ltd. & Anr.
…. Appellant (s)

Versus

Punjab State Power Corporation Ltd.
&. Ors. …. Respondent(s)

Counsel for the Appellant(s) : Mr. Saurabh Dhawan

Counsel for the Respondent(s) : Mr. Anand K. Ganesan, Adv. for PSPCL for R-1.

ORDER

On the prayer of learned advocate for the appellant, matter is adjourned for hearing to **22nd March, 2012.**

(V.J. Talwar) **(P.S. Datta)**
Technical Member **Judicial Member**

rkt